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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 298/15, TP 39/17	For hearing	Sec 433(e) / 433(f)	Patel Roadways	B.L. Sanjeev	Electronics & Controls Powers Pvt. Ltd	Shivarama Krishnan M.S.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


PETITIONER/s: *None appeared for Petr part*

RESPONDENT/s :

ORDER

None appeared for Petitioner. Even on earlier occasion on 07/08/2018, there was no representation.

Post the case on 14/09/2018 under the caption "For dismissal"


MEMBER (T)


MEMBER (J)